(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	000	0	0	0	0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00				NA
5	Operational creditors (Workmen)	0	0	0	0	0.00				NA
6	Operational creditors (Employees)	0	0	0	0	0.00				NA
7	Operational creditors (Government Dues)	0	0	0	0	0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	713144574.00	3	632776613.00	100.00	0	0	80367961.00	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		3	713144574	3	632776613	100.00	0	0	80367961	

Name of the Corporate Debtor: KALUNDRE METALIKS PRIVATE LIMITED; Date of Commencement of CIRP: 04-08-2023; List of Creditors as on: 18-08-2023; Name of IP: DEVANG SUBODH THAKAR; Process Number: 1; Last 5 digitor registration number: 13288